COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)

SEVENTEENTH LOK SABHA

74

SEVENTY FOURTH REPORT

[Delay in laying of the Annual Reports and Audited Accounts of the Nehru Memorial Museum and Library (NMML), New Delhi]

(Presented to Lok Sabha on 16 March, 2022)



LOK SABHA SECRETARIAT NEW DELHI

March, 2022/ Phalguna, 1943(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)

Shri Ritesh Pandey - Chairperson

MEMBERS

- 2. Dr. Shafiqur Rahman Barq
- 3. Shri Margani Bharat
- 4. Dr. A. Chella Kumar
- 5 Shri Pallab Lochan Das
- 6 Shri Chowdhury Mohan Jatua
- 7. Choudhary Mehboob Ali Kaiser
- 8. Dr. Amol Ramsing Kolhe
- 9. Shri Raja Amareshwara Naik
- 10. Shri Jamyang Tsering Namgyal
- 11. Smt. Aparupa Poddar
- 12. Shri T.N. Prathapan
- 13. Shri S. Ramalingam
- 14. Shri Saptagiri Sankar Ulaka
- 15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary

2. Shri Munish Kumar Rewari - Additional Director

3. Smt. Manjinder Pubbi - Under Secretary

(iii)

INTRODUCTION

- I, Chairperson of the Committee on Papers Laid on the Table of the House (2021-22), having been authorized by the Committee to present this Report on their behalf, present this Seventy Fourth Report in respect of the delays in laying of the Annual Reports and Audited Accounts of the Nehru Memorial Museum and Library(NMML), New Delhi.
- 2. In terms of the recommendations of the First Report and the Second Report, (05th Lok Sabha) presented to the House on 08th March, 1976: 12th May, 1976 and the Second Report (06th Lok Sabha) of the Committee on Papers Laid on the Table, presented to the House on 22nd December, 1977, the Annual Report and Audited Accounts of the Organization/company are required to be laid on the Table of the House within nine months of the closure of accounting year <u>i.e.</u> by 31 December.
- 3. The Committee considered the matter of delays in laying the Annual Reports and Audited Accounts of the Nehru Memorial Museum and Library (NMML), New Delhi and took oral evidence of the representatives of the Ministry of Culture at their sitting held on 10th March, 2021.
- 4. The Committee considered and adopted this Report at their sitting held on 20th December, 2021.
- 5. The Committee wish to express their thanks to the officers of the Ministry of Culture and the Nehru Memorial Museum and Library(NMML), New Delhi for furnishing the written replies and other material/information for placing their views in the matter before the Committee.
- 6. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.
- 7. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report

08 February, 2022 19 Magha, 1943(Saka) Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table

REPORT

Delay in laying of the Annual Reports and Audited Accounts of the Nehru Memorial Museum and Library (NMML), New Delhi

The Nehru Memorial Museum and Library (NMML) was established on 01.04.1966 under the Societies Registration Act, 1860. The NMML is primarily a research institution and is engaged in the research work of high order in Social Science- particularly Modern India history and to establish, maintain and run the museum and library. It is a non-profit earning, non-manufacturing body and is fully funded by the Ministry of Culture, Government of India.

2. As per the Section 48(A) of Memorandum of Association, Rules and Regulation of the Nehru Memorial Museum and Library (NMML) Society, the Annual Reports and Audited Accounts of the NMML are required to be laid within the prescribed period on the Table of the Parliament:

"The Annual Reports and the Audit Reports shall be forwarded every year within the prescribed period to the Govt. of India so as to enable it to place them before the Houses of Parliament."

- 3. NMML has received recurring grants under the heads Grant-in-aid Salaries, General and Creation of Capital Assets (including Swachhta Action Plan) during the last 5 years. NMML has also received grants under the project on 'Museum on Prime Ministers of India' (MoPM) for the financial year 2019-20. The details of amount received from the period 2015-16 to 2020-21 is placed at **Annexure-I**.
- 4. The Committee have, in their First Report (5th Lok Sabha) presented to the House on 08 March, 1976, emphasized that the Autonomous Organizations should lay their Annual Report, Audited Accounts and Review Statements within nine months of the close of the respective Accounting Year. Further, it is the responsibility of the Administrative Ministry to lay the Annual Report and Audited Accounts of the Organization on the Table of the House. However, if for any reason, the Annual Report and Audited Accounts could not be laid within the prescribed period of nine months, the Ministry concerned should lay a statement within 30 days of the expiry of the said period or as soon as the House meets, whichever is later, explaining the reasons as to why the documents could not be laid in time.

- 5. On scrutiny of the Annual Reports and Audited Accounts of the Nehru Memorial Museum and Library (NMML), New Delhi, for the years 2015-2016 to 2019-2020 by the Committee on Papers Laid on the Table, Lok Sabha, it has come to the notice that the Annual Reports and Audited Accounts for the years 2015-2016 and 2016-2017 of the NMML were laid by the Ministry of Culture before the Parliament (Lok Sabha) with delays of 15 months and 12 months respectively, whereas the documents for the years 2017-2018, 2018-2019 and 2019-2020* have not been laid as yet. The actual dates of laying of the Annual Reports and Audited Accounts of the NMML, New Delhi, along with the extent of delays are placed at Annexure-II.
- 6. On being asked by the Committee to state the reasons for delay in laying the Annual Reports and Audited Accounts of the Institute for the years 2015-2016 to 2019-2020, the Ministry submitted the details of activities along with the reasons for the delay as given in **Annexure-III**.
- 7. The Committee desired to know whether the Ministry agree that the delays in laying the documents indicate that due importance was not given to timely laying of the papers before the Parliament and things were taken in a casual manner. In response, the Ministry stated that: -

"No, The audit report for the accounts of the FY 2017-18 were received by the NMML in Oct, 2019. The same was approved by the EC, NMML on 17th February, 2020. However, the AGM of the NMML Society could not be scheduled due to Covid-19 pandemic. The accounts for the FY 2018-19 were also delayed due to Covid-19 pandemic. The AGM is proposed to be scheduled shortly."

8. The Committee further asked the Ministry to furnish the information in respect of finalization of Annual Reports and Audited Accounts of the NMML and the time taken by the Ministry at each stage for the years 2015-2016 to 2019-2020. The reply received in this regard is placed at **Annexure-IV.**

^{*2017-2018} to 2019-2020 have been laid on 13.12.2021 2020-2021 have been laid on 07.02.2022

9. On being asked whether the Ministry/NMML had identified the stages in which the delays have occurred during all these years and if so, how does the Ministry propose to curtail the same, the Ministry submitted that:-

"From the FY 2016-17, the management at the NMML changed and since then concerted efforts are being made to improve the compilation and presentation of the final accounts of the NMML Society to align them with the laid down Govt. guidelines and also to make them more transparent and self explanatory. Any delay on the part of NMML in compilation on accounts is attributed to improvements being made in the accounts. Recently, two new posts in the Finance and Accounts wing of NMML i.e. Financial Controller (an officer of the IAAS Cadre) and Internal Auditor (an officer from the Audit Deptt. of GoI) have been created and filled so as to ensure proper accounts maintenance as well as early compilation of Accounts."

10. Upon enquiry by the Committee as to whether there had been any delay in the appointment of auditors for the purpose of auditing Annual Accounts of the Institute during these years and how the issue of auditing and finally timely receipt of Audit Reports from audit authorities was dealt with, the Ministry in its written reply submitted that: -

"Audit of the accounts of the NMML Society is conducted by the O/o Director General of Audit, New Delhi. The accounts of NMML were forwarded to C&AG office as soon as they were approved.

Recently, two new posts in the Finance and Accounts wing of NMML i.e. Financial Controller (an officer of the IAAS Cadre) and Internal Auditor (an officer from the Audit Deptt. of GoI) have been created and filled so as to ensure proper accounts maintenance as well as early compilation of Accounts.

Further, the Ministry has been regularly following up the matter of delay in the audit of accounts and timely receipt of final audit report, with the NMML, since these documents are required to be obtained for processing of release of grant to NMML as well as for incorporation in the Annual Report/Audited Accounts of the NMML for the purpose of laying on the Table of the House."

- 11. The Ministry submitted that the Institute had not faced any problem in connection with the translation of the documents into Hindi and subsequent printing thereof.
- 12. The Committee further enquired as to whether the Ministry/NMML had faced any procedural difficulties associated with convening the meeting of the competent authority for getting approval of the documents of the NMML. The Ministry submitted that: -

"There are no such procedural difficulties. The delay is primarily on account of Covid-19 pandemic and convening of the AGM of the NMML Society."

13. The Committee asked the Ministry whether the process of accounting has been computerized to facilitate speedy and timely compilation of accounts of the NMML and if not, what steps are being taken by the Ministry in this regard. The Ministry in its written reply submitted that: -

"NMML is in the process of computerizing all its functions including that of accounting and compilation of accounts by implementing the Thin Client System. Further, all accounting records are maintained in the Tally Software."

14. The Committee also asked the Ministry whether the Institute has any internal auditing mechanism to ensure timely compilation of accounts and also to minimize the audit queries at the time of auditing. The Ministry in its written reply submitted that: -

"Recently, two new posts in the Finance and Accounts wing of NMML i.e. Financial Controller (an officer of the IAAS Cadre) and Internal Auditor (an officer from the Audit Deptt. of GOI) have been created and filled so as to ensure proper accounts maintenance as well as early compilation of Accounts."

15. The Committee also enquired whether any time schedule had been laid down by the Ministry/NMML indicating the normative time for completion of the task at each stage involved in finalization of Annual Reports and Audited Accounts. The Ministry submitted that: -

"Efforts have been made to adhere to the timelines/instructions stipulated by the O/o the Director-General of Audit and the GoI from time to time."

16. The Committee also enquired the Ministry/NMML to give details regarding any mechanism in the Ministry to monitor the progress of work in this regard and to ensure timely laying of the documents. The Ministry in its written reply submitted that: -

"The Ministry has been constantly pursuing the matter with the NMML and issuing regular reminders/instructions to NMML to adhere to the stipulated time schedule for submission of the required documents. These provisions have also been a part of the Memorandum of Understanding (MoU) signed with the NMML every financial year."

17. The Committee also questioned the Ministry/NMML as to whether any remedial measures have been taken or proposed to be taken by them to ensure timely laying of the documents before the Parliament, in future. The Ministry in its written reply submitted that: -

"Recently, two new posts in the Finance and Accounts wing of NMML i.e. Financial Controller (an officer of the IAAS Cadre) and Internal Auditor (an officer from the Audit Deptt. of GoI) have been created and filled so as to ensure proper accounts maintenance as well as early compilation of Accounts."

18. The Committee also enquired about the latest position regarding finalization of Annual Reports and Audited Accounts of the NMML for the years 2017-2018 to 2019-2020 and when the same are expected to be laid on the Table of the House. The Ministry in its written reply submitted that: -

"The Annual Reports and Audited Accounts for the FY 2017-18 and 2018-19 have been approved by the Executive Council (EC) of the NMML Society and are ready to be placed before the NMML Society in its next AGM for adoption. The Final Accounts for the FY 2019-20 have been sent to the O/o Director General of Audit for conduct of Certification Audit.

It may be mentioned that due to the global Covid-19 pandemic and the consequent nationwide lockdown imposed by the Govt. during the current FY 2020-21, there has been a delay in compilation of accounts. In fact the Separate Audit Report (SAR) for the FY 2018-19 was received by the NMML from the O/o Director General of Audit in the month of December, 2020."

- 19. In order to further examine the reasons of delays in laying of Annual Reports and Audited Accounts of the Nehru Memorial Museum and Library (NMML), New Delhi, for the years 2015-2016 to 2019-2020, the Committee on Papers Laid on the Table (Lok Sabha) took oral evidence of the representatives of the Ministry of Culture and NMML, New Delhi, on 10th March, 2021.
- 20. The representative of the NMML made submissions with regard to the delays while deposing before the Committee, during the evidence, as under: -

"Reports of 2015-16 and 2016-17 were laid on the Table of Parliament in March 2018 and December 2018 with a delay of 12 and 15 months. The Annual Reports and Audit Reports of 2017-18 and 2018-19 are ready but they are awaiting approval of the AGM which is headed by the Hon'ble Prime Minister."

The representative of the Ministry added: -

"... from the Ministry's side, every year after receiving the Utilization Certificate and before releasing the funds, the MOU is signed with the Society and this fact is mentioned every year in the MOU. The issue is also raised in the Executive Council's meeting."

The representative of the Institute further assured the Committee that: -

"नहीं सर, हम संवैधानिक जिम्मेदारियों को बहुत गम्भीरता से लेते हैं और मैं इसीलिए आप के सामने यह बात रखना चाहूंगा कि हमारी जो लास्ट एजीएम है, वह वर्ष 2018 में जुलाई में हो पाई थी। हमारा प्रोसीजर वेलस्टैब्लिश्ड है। जब ऑडिटेड अकाउंट्स हमारे पास रिसीव हो जाते हैं तो हमारी एजीएम में वे अप्रूव होते हैं और उसके बाद ही उनको पार्लियामेंट में भेजा जाता है।

सर, वर्ष 2019 में एजीएम इसलिए नहीं हुई थी, क्योंकि जो ऑडिटेड रिपोर्ट थी, वह हमें काफी लेट मिली थी। इसके अलावा कोरोना की प्रॉब्लम शुरू हो गयी। चूंकि एजीएम का अकाउंट हम सर्कुलेशन के थू अपूव नहीं करा सकते थे, इसलिए हमें वर्ष 2020 तक वेट करना पड़ा।"

21. When asked about the concerted efforts being made to improve the compilation and presentation of the final accounts, the representatives of the NMML submitted as under: -

"....the post of Financial Controller was created at NMML only in August, 2020 after a lot of efforts. Our Financial Controller joined early in the month of October. Ever since his joining, he has been busy in evolving procedures and systems which would see to it that the accounts are prepared in time."

He further submitted-

"...Our MOA says that it is the Financial Advisor of the Ministry who will guide the institution about the financial affairs. That has been happening for the last 55 years. So, it is only recently that it was felt by the Executive Council that was not enough and we needed our own financial expert. That is how, this post was created."

22. On further scrutiny of the Papers laid on the Table of the House, the Committee observed that the delay in laying the documents of the NMML is not of recent origin. The Committee also considered the matter of delays in laying the Annual Reports and Audited Accounts of the NMML for the years 1967-97 to 2000-2001. On the basis of the examination of the replies submitted by the Ministry, the Committee in its 3rd Report of (14th Lok Sabha), presented to the House on 18th March, 2005, recommended that:-

"4.14 It appears that no detailed time schedule indicating target dates for completion of various stages involved in the finalization of documents viz., finalization/ compilation of annual accounts and report, auditing of accounts, approval of documents from the competent authority, translation & printing,

processing in the Ministry for being laid on the Table has been laid down by the Ministry. The Committee urge that this should be done forth with and it should be ensured that the time schedule so laid down is strictly adhered to. The Committee would like to be apprised of the action taken in this regard."

Observations/Recommendations

23. The Committee note that the Ministry of Culture and the Nehru Memorial Museum and Library (NMML) have not adhered to the provisions of Section 48(A) of the Memorandum of Association, Rules and Regulations of the NMML Society for laying of the Annual Report and Audited Accounts of Nehru Memorial Museum and Library on the Table of both the Houses of Parliament within prescribed period. The Committee are very disappointed to note that the Ministry of Culture did not adhere to the stipulated time frame in respect of laying of these documents of Nehru Memorial Museum for the years 2015-16 and 2016-17, which were laid on the Table of the House with delays ranging from 12 months to 15 months. The Committee also note with serious concern that the documents for the years 2017-18 to 2019-2020* which were required to be laid on the Table of the House by 31st December of the respective year, are yet to be laid.

24. The Committee observe from the replies furnished by the Ministry that a casual approach was adopted by the NMML at each stage from the compilation of Annual Accounts, approaching the auditors for appointment of auditor to sending the documents to the Ministry. The Committee, therefore, strongly recommend that, in future, the Ministry/NMML should act well in advance to deal with such issues as it affects the overall process of finalization of the requisite documents.

25. The Committee further observe that undue delay has occurred in getting approval of AGM for the period 2017-2018 to 2019-2020. The Committee are discontented with this approach of the Ministry/NMML and desire that the AGM meeting should be timely convened either online or documents approved through circulation, as being done by the other Ministries. The Committee strictly direct the Ministry to lay the pending requisite documents for the years 2017-2018 to 2019-2020 without any further delay and ensure timely laying of the requisite documents, as assured.

*2017-2018 to 2019-2020 have been laid on 13.12.2021 2020-2021 have been laid on 07.02.2022

26. The Committee further note that the Ministry of Culture has not been able to put in place an effective monitoring mechanism to ensure laying of the documents of the NMML on the Table of both the Houses of Parliament within the stipulated time, which is a matter of serious concern. The Committee recommend that comprehensive and holistic efforts must be made by the Ministry to ensure timely laying of the documents in future and the Committee should be informed of the compliance of these directions and also measures taken by the Ministry to avoid delays in future.

27. The Committee also impress upon the Ministry that if due to some unavoidable reasons, the annual reports and audited accounts of the NMML could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period should be laid on the Table of the House within 30 days or as soon as the House convenes, whichever is later.

New Delhi 20 December, 2022 29 Agrahayana, 1943(Saka) Ritesh Pandey Chairperson Committee on Papers Laid on the Table

Annexure-I

(vide paragraph No.3)

NMML had received recurring grants under the heads Grant-in-aid Salaries, General and Creation of Capital Assets (including Swachhta Action Plan) during the last 5 years. NMML has also received grant under the project on 'Museum on Prime Minister of India' (MoPM) for the financial year 2019-20. The following details are given below:

Years	GIA Salaries (Rs in Lakhs)
2015-16	1664.31
2016-17	1490.60
2017-18	2112.68
2018-19	1644.87
2019-20	2158.01
2020-21	1841.78

Annexure-II

(vide paragraph No.5)

Statement showing the dates of laying the Annual Reports and Audited Accounts of the Nehru Memorial Museum and Library, (NMML), New Delhi

Years	Due date	Date of laying Annual Reports and Audited Accounts	Extent of delay
2015-2016	31.12.2016	19.03.2018	15 Months
2016-2017	31.12.2017	31.12.2018	12 Months
2017-2018	31.12.2018	Not Laid	- *
2018-2019	31.12.2019	Not Laid	- *
2019-2020	31.12.2020	Not Laid	- *

^{*2017-2018} to 2019-2020 have been laid on 13.12.2021 2020-2021 have been laid on 07.02.2022

Annexure-III

(vide paragraph No.6)

<u>2015-2016</u>

S. No.	Activities	Date
1.	Accounts completed	13.02.2017
2.	Approval of Accounts in the Executive Council	28.02.2017
	Meeting of NMML for Audit	
3.	Audit started	07.03.2017
4.	Audit completed	16.03.2017
5.	Draft Audit Report received by NMML	27.03.2017
6.	Reply sent on Draft Audit Report by NMML	27.03.2017
7.	Final Accounts & Audit Report received by	30.03.2017
	NMML from the office of Audit, New Delhi	
8.	Approval of Annual Report & Audited	22.08.2017
	Accounts in the Annual General Meeting	
	(AGM) of the NMML Society	
9.	Date of submission of Annual Report &	15.12.2017
	Audited Accounts by NMML to the Ministry	
	for laying in the Parliament	
10.	Date of laying of Annual Report & Audited	19.03.2018
	Accounts in the House	

2016-2017

S. No.	Activities	Date
1.	Accounts completed	24.10.2017
2.	Approval of draft Accounts in the Council Meeting of	Nov, 2017
	NMML for Audit (by circulation)	
3.	Audit started	12.12.2017
4.	Audit completed	20.12.2017
5.	Draft Audit Report received by NMML	10.01.2018
6.	Reply sent on Draft Audit Report by NMML	22.01.2018
7.	Final Accounts & Audit Report received by NMML	20.02.2018
	from the office of Audit, New Delhi	
8.	Approval of Final Annual Report in the EC meeting	25.05.2018
	of the NMML	
9.	Approval of Annual Report & Audited Accounts in	26.07.2018
	the Annual General Meeting (AGM) of the NMML	
	Society	
	13	

10.	Date of submission of Annual Report & Audited	30.10.2018
	Accounts by NMML to the Ministry for laying in the	
	Parliament	
11.	Date of laying of Annual Report & Audited Accounts	31.12.2018
	in the House	

(vide paragraph No.6)

	(vide paragraphi No.0)			
Years	Reasons for delay			
2017-18	Separate Audit Report received by the NMML in October, 2019 and			
	approved by the Executive Council on 17th February, 2020. It is now			
	awaiting the approval of the AGM of the NMML Society which could not be			
	scheduled due to Covid-19 pandemic. Thereafter, it would be sent to the			
	Ministry for laying in the Parliament			
2018-19	The accounts for the FY 2018-19 were also delayed due to Covid-19 pandemic. Separate Audit Report was received by the NMML in December, 2020 and approved by the Executive Council on 14th January, 2021. It is now awaiting the approval of the AGM of the NMML Society which could not be scheduled due to Covid-19 pandemic. Thereafter, it would be sent to the			
	Ministry for laying in the Parliament			
2019-20	Due to the global Covid-19 pandemic and the consequent nationwide			
	lockdown imposed by the Govt. during the current FY 2020-21, there has			
	been a delay in compilation of accounts The Final Accounts for the FY 2019-			
	20 have been sent to the O/o Director General of Audit for conduct of			
	Certification Audit."			

Information in respect of finalization of annual reports and audited accounts of the NMML and the time by the Ministry at each stage for the years from 2015-2016 to 2019-2020

Sub-	Points			cial Years		
Question		2015-16	201	16-17 201	7-18	2019-20
7 (i)	Date of approach to the audit authorities Time taken after the closure of accounting year	01.03.2017	24.10.2017	26.02.2019	August, 2019	04.02.2021
7 (ii)	Date of appointment of statutory auditors Time taken after the approaching the audit authorities for appointment of auditors	07.03.2017	12.12.2017	26.02.2019	August, 2019	04.02.021
7(iii)	Date of compilation of annual accounts Time taken after the closure of the accounting year	13.02.2017	24.10.2017	24.10.2018	31.07.2019	22.01.2021
7(iv)	Date of submission of annual accounts to auditors Time taken after closure of respective accounting year	01.03.2017	Nov, 2017	26.02.2019	August, 2019	04.02.021

7(v)	The date and duration for auditing the annual accounts by statutory auditors	07.03.2017 to 16.03.2017	12.12.2017 to 20.12.2017	26.02.2019 to 07.03.2019	25.09.2019 to 04.10.2019	24.02.2021 To 04.03.2021
7(vi)	The date of queries raised by auditors during auditing/ after completion of the annual accounts	07.03.2017 to 16.03.2017	12.12.2017 to 20.12.2017	26.02.2019 to 07.03.2019	25.09.2019 to 04.10.2019	24.02.2021 To 04.03.2021
7(vii)	The date on which the replies to the audit queries were furnished to the Auditors The time taken to resolve the Quaries	07.03.2017 to 16.03.2017	12.12.2017 to 20.12.2017	26.02.2019 to 07.03.2019	25.09.2019 to 04.10.2019	
7(viii)	The date on which draft Audit Report was issued by Audit Authorities Time taken after auditing of the annual accounts	27.03.2017	10.01.2018	13.06.2019	18.12.2019	
7(ix)	The date on which the final audit report received by organization Time taken after issue of draft Report	30.03.2017	20.02.2018	07.10.2019	30.12.2020	
7(x)	Total time taken by the audit authorities	Within 1 Month	2 Months	8 Months	15 Months	

	ofter receiving					
	after receiving of the annual					
	accounts to					
	furnishing the					
	final audit					
	report to the					
	organization					
7(xi)	Date of			26.2.2019		
	finalization of					
	the annual					
	report					
	Time taken					
	after the					
	receipt of the					
	final audit					
	report					
7(xii)	The date on	09.08.2017	25.05.2018	17.02.2020	14.01.2021	
	which					
	documents					
	were got					
	approved from					
	the Competent					
	Authority					
	Time taken	-				
	after					
	finalization of					
7()	Annual Report	21.00.2017	04.06.2010	02.02.2020	10.01.2020	
7(xiii)	The date on	21.08.2017	04.06.2018	02.03.2020	18.01.2020	
	which					
	documents					
	were taken up					
	for translation					
	& printing					
7(xiv)	The date for					
	sending the					
	documents to					
	the Ministry					
	for being laid					
	in House after					
	the completion					
	the task at each					
	stage.					
	Time taken by					
	the					
	organizations					
	in sending the					
	documents of					
	the Ministry					
	are minimus	I.	1	i		

7(xv)	The date of	19.03.2018	19.12.2018		
	laying the				
	documents to				
	the House.				
	Time taken				
	after receipt of				
	the documents				
	from the				
	organization				

Appendix-I

EXTRACT OF THE MINUTES OF THE FIFTH SITTING OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2020-2021)

The Committee sat on Wednesday, 10^{th} March, 2021 from 1500 hours to 1700 hours in Committee Room "B", Parliament House Annexe, New Delhi.

PRESENT

Shri Ritesh Pandey - Chairperson

MEMBERS

- 2. Shri Shafiqur Rahman Barq
- 3. Choudhary Mehboob Ali Kaiser
- 4. Shri Jamyang Tsering Namgyal
- 5. Shri T. N. Prathapan

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary

2. Smt. B. Visala - Director

3. Shri R.K. Chaudhary - Under Secretary

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REPRESENTATIVES OF THE MINISTRY OF CULTURE AND THE NEHRU MEMORIAL MUSEUM AND LIBRARY (NMML), NEW DELHI

1	Ms. Sanjukta Mudgal	-	Joint Secretary
2	Shri Dalpat Singh Koli	-	Deputy Secretary (A&A), Ministry of Culture
3	Dr. Ravi Mishra	_	Deputy Director, NMML
4	Dr. Gaurav Kumar	_	Financial Controller, NMML

2.	At the outse	et, the	Chairperson	welcomed	the	Members	of the	Committee	to th	ne s	sitting
and ex	plained the p	urpose	of convening	g the meeting	ıg.						

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- 8. After that, the representatives of the Ministry of Culture and the Nehru Memorial Museum and Library (NMML) New Delhi were ushered in to tender oral evidence before the Committee with regard to the delay in laying the Annual Reports and Audited Accounts of NMML for the years 2015-2016 to 2019-2020.
- 9. The Chairperson welcomed the representatives of the Ministry and the NMML to the sitting of the Committee and explained the purpose for convening the meeting. The Chairperson also explained to the witnesses the provisions of the Direction 58 of *Directions by the Speaker*, *Lok Sabha* regarding confidentiality of the proceedings.
- 10. The Committee took a serious view of the fact that the documents of the NMML for the years 2015-2016 and 2016-2017 were laid with delays of 12 months for each of the year and the documents for the years 2017-2018 to 2019-20 had not been laid as yet. The Committee were not convinced with the reasons put forth by the Ministry during the evidence that the non-convening of the AGM, which is chaired by the Hon'ble Prime Minister, was the main reason for the delays. Later on, the Ministry/NMML itself admitted that the delays were also at the stage of finalisation of the annual accounts for these years. The representative of the Ministry/NMML apprised the Committee of some of the concerted efforts made by them to improve the compilation and preparation of the final accounts. It was also stated by them that two new posts in the financial wing and in the accounts wing of NMML, ie. Financial Controller and Internal Auditor, had been created and filled up which would help them ensure the proper maintenance as well as early compilation of accounts. They assured the Committee that the pending documents for the last three years i.e. for the years 2017-18 to 2019-20 would be laid during the Monsoon Session, 2021 of the Parliament.
- 11. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and the Institute for the useful discussion in connection with the examination of the subject.

The witnesses then withdrew.

The Committee then adjourned.

THE EXTRACT OF THE MINUTES OF THE SITTING OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)

The Committee sat on Monday, 20th December, 2021 from 1500 hours to 1650 hours in Committee Room "C", Parliament House Annexe, New Delhi.

PRESENT

Shri Ritesh Pandey - Chairperson

MEMERS

- 2. Shri Pallab Lochan Das
- 3. Choudhary Mehboob Ali Kaiser
- 4. Shri Raja Amareshwara Naik
- 5. Shri Saptagiri Sankar Ulaka
- 6. Shri Ashok Kumar Yadav

SECRETARIAT

Smt. Suman Arora
 Shri Munish Kumar Rewari
 Smt. Manjinder Pubbi
 Joint Secretary
 Additional Director
 Under Secretary

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- 2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them about the agenda.
- 3. Thereafter, the Committee took up for consideration, the following four draft Reports:-

Original Reports

- i. Delay in laying the Annual Report and Audited Accounts of the Nehru Memorial Museum and Library (NMML), New Delhi; and
- ii. Delay in laying the Annual Report and Audited Accounts of the Nalanda University, Nalanda.

Action-taken Reports

iii. Action-taken by the Government on the recommendations made by the Committee in their Twenty-Sixth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Commission of Railway Safety(CRS), Lucknow, Uttar Pradesh; and

iv. Action-taken by the Government on the recommendations made by the Committee in their Twenty-Ninth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Jammu and Kashmir Sarva Shiksha Abhiyan (Ujala Society), Jammu.								
4. After deliberations, the Committee adopted all the Reports mentioned above without modifications. The Committee authorised the Chairperson to present these Reports to the Parliament, on the basis of the factual verification of these Reports (<i>original Reports only</i>) received from the respective Ministries.								
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The Committee then adjourned.								
XX Minutes not related to the subject have been kept separately.								